Annexure-VII

Name of the corporate debtor: Smart Card IT Solutions Limited

## Date of commencement of CIRP: January 20, 2022

uary 20, 2022 List of Creditors as on: 22 April 2022

| List of operational creditors (Government Dues) (Amount in ₹) |   |                           |                |                           |                   |  |                             |                        |                       |           |  |           |   |                 |
|---|---|---------------------------|----------------|---------------------------|-------------------|--|-----------------------------|------------------------|-----------------------|-----------|--|-----------|---|-----------------|
| Sl. No.   | Name of creditor  | Details of claim received |                | Details of claim admitted |                   |  |                             |                        |                       | <u> </u>  | Amount of any                          | 1.        |   |                 |
|   |   | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim   | Amount<br>covered by<br>Security<br>Interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | Amount of | mutual dues,<br>that may be set<br>off | Amount of |   | Remarks, if any |
| 1   | E.S.I Corporation, Sub Regional Office, Pune                                    | 04-02-2022                | 2,33,778       | 1,99,116                  | Statutory<br>Dues | Nil  | Nil                         | No                     | N.A.                  | -         | -                                      | 34,469    | - |                 |
| 2   | Goods and Service Tax Department,<br>Govt. of Maharashtra (E-610)               | 08-02-2022                | 25,00,51,921   | 25,00,51,921              | Statutory<br>Dues | Nil  | Nil                         | No                     | N.A.                  | -         | -                                      | -         | - |                 |
| 3   | Maharashtra State Electricity Distribution Company Limited                      | 18-02-2022                | 14,37,370      | 8,70,096                  | Statutory<br>Dues | Nil  | Nil                         | No                     | N.A.                  | -         | -                                      | 5,67,274  | - |                 |
| 4   | Asst. Commissionier of Customs,<br>EPCG, Ministry of Finance, Govt. of<br>India | 09-03-2022                | 19,47,14,347   | 19,47,14,347              | Statutory<br>Dues | Nil  | Nil                         | No                     | N.A.                  | -         | -                                      | -         | - |                 |
| 5   | Goods and Service Tax Department,<br>Govt. of Maharashtra (Pun-VAT-D-<br>001)   | 11-04-2022                | 7,89,77,791    | 7,89,77,791               | Statutory<br>Dues | Nil  | Nil                         | No                     | N.A.                  | -         | -                                      | -         | - |                 |
| 6   | Income Tax Department   | 21-04-2022                | 2,01,78,742    | 2,01,78,742               | Statutory<br>Dues | Nil  | Nil                         | No                     | N.A.                  | -         | -                                      | -         | - |                 |
|   | ·   | Total                     | 54,55,93,949   | 54,49,92,013              | -                 | -  | -                           | -                      | -                     | -         | -                                      | 6,01,743  | - |                 |